

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NARAYANI PACKAGING PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	NARAYANI PACKAGING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06/08/2010
3.	Authority under which corporate debtor is incorporated / registered	ROC - Patna
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21029BR2010PTC015937
5.	Address of the registered office and principal office (if any) of corporate debtor	Mirchai Gali Chowk, Patna City, Bihar, India, 800008
6.	Insolvency commencement date in respect of corporate debtor	17/11/2025
7.	Estimated date of closure of insolvency resolution process	16/05/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajnandan Kumar IBBI Regn No.: IBBI/IPA-001/IP-P-02721/2022-2023/14161
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: rnk_sa2004@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: cirp.narayani@gmail.com
11.	Last date for submission of claims	01/12/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NotApplicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NotApplicable 2. NotApplicable 3. NotApplicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads PhysicalAddress: NotApplicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Narayani Packaging Private Limited** on **17/11/2025**.

The creditors of **Narayani Packaging Private Limited**, are hereby called upon to submit their claims with proof on or before **01/12/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Rajnandan Kumar

IRP - Narayani Packaging Private Limited

Date: 20/11/2025

IBBI Regn No.: IBBI/IPA-001/IP-P-02721/2022-2023/14161

Place: Kolkata

AFA No.: AA1/14161/02/311225/107483 Valid till 31/12/2025

Rs. 3

PATNA

FRIDAY, 21 NOVEMBER, 2025

PG-12, YEAR—11, ISSUE—351

(RNI NO: BIHENG / 2014 / 59124)

Morning India

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF NARAYANI PACKAGING PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	NARAYANI PACKAGING PRIVATE LIMITED
2. Date of incorporation of corporate debtor	06/08/2010
3. Authority under which corporate debtor is incorporated / registered	ROC - Patna
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21029BR2010PTC015937
5. Address of the registered office and principal office (if any) of corporate debtor	Mirchai Gali Chowk, Patna City, Bihar, India, 800008
6. Insolvency commencement date in respect of corporate debtor	17/11/2025
7. Estimated date of closure of insolvency resolution process	16/05/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rajnandan Kumar IBBI Regn No.: IBBI/PA-001/IP-P-02721/2022-2023/14161
9. Address and e-mail of the interim resolution professional, as registered with the Board	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: rnk_sa2004@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: cirp.narayani@gmail.com
11. Last date for submission of claims	01/12/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Narayani Packaging Private Limited on 17/11/2025.</p> <p>The creditors of Narayani Packaging Private Limited, are hereby called upon to submit their claims with proof on or before 01/12/2025 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>	
<p>Rajnandan Kumar IRP - Narayani Packaging Private Limited</p>	
Date: 20/11/2025	IBBI Regn No.: IBBI/PA-001/IP-P-02721/2022-2023/14161
Place: Kolkata	AFA No.: AA1/14161/02/311225/107483 Valid till 31/12/2025

प्रकाशन का 70वां वर्ष

एक अखबार संपूर्ण बिहार

५॥ श्री हरि ॥५

सन्मार्ग

मूल्य ₹ 3.00

नमोऽस्तु रामाय सलक्ष्मणाय देव्यै च तस्यै जनकालम्जायै नमोऽस्तुरुत्तरेन्द्रयमानिलेभ्यो नमोऽस्तुचन्द्रार्कमरुद्गणभ्यः



प्रपत्र ए

सार्वजनिक घोषणा

(भारतीय दिवाला एवं ऋण शोधन अक्षमता बोर्ड (निगमित व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अधीन)

नारायणी पैकेजिंग प्राइवेट लिमिटेड के ऋणदाताओं के ध्यानार्थ हेतु

प्रासंगिक विवरण

1	निगमित कर्जदार का नाम	नारायणी पैकेजिंग प्राइवेट लिमिटेड
2	निगमित कर्जदार के गठन की तिथि	06/08/2010
3	प्राधिकारी जिनके अधीन निगमित कर्जदार का गठन/पंजीयन किया गया है	आरओसी - पटना
4	निगमित कर्जदार का कॉरपोरेट आईडेंटिटी सं./लिमिटेड लॉयब्लिटी आईडेंटिफिकेशन सं.	U21029BR2010PTC015937
5	निगमित कर्जदार के पंजीकृत कार्यालय तथा मूल कार्यालय (यदि कोई है) का पता	मिर्चाई गली चौक, पटना सिटी, बिहार, भारत, 800008
6	निगमित कर्जदार के संबंध में दिवालिया आरम्भ होने की तारीख	17/11/2025
7	दिवालिया समाधान की प्रक्रिया बंद करने की अनुमानित तारीख	16/05/2026
8	अंतरिम समाधान पेशेवर के रूप में कार्यरत दिवालिया पेशेवर का नाम तथा पंजीयन संख्या	राजनंदन कुमार आईबीबीआई पंजी. सं.: IBBI/IPA-001/IP-P-02721/2022-2023/ 14161
9	बोर्ड के साथ यथा पंजीकृत अंतरिम समाधान पेशेवर का पता एवं ईमेल	शिबानी कॉम्प्लेक्स, 47सी, पोटरी रोड, कोलकाता-700015 ईमेल: rnk_sa2004@yahoo.co.in
10	अंतरिम समाधान पेशेवर के साथ पत्राचार हेतु प्रयोग किया जाने वाला पता एवं ईमेल	शिबानी कॉम्प्लेक्स, 47सी, पोटरी रोड, कोलकाता-700015 ईमेल: cirp.narayani@gmail.com
11	दावा जमा करने अंतिम तिथि	01/12/2025
12	अंतरिम समाधान पेशेवर द्वारा निर्धारित धारा 21 की उप-धारा (6ए) के अनुच्छेद (बी) के अधीन ऋणदाताओं की श्रेणियां, यदि कोई है	लागू नहीं
13	एक श्रेणी में ऋणदाताओं के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु चिन्हित दिवाला पेशेवरों का नाम (प्रत्येक श्रेणी के लिए तीन नाम)	1. लागू नहीं 2. लागू नहीं 3. लागू नहीं
14	(क) प्रासंगिक प्रपत्र तथा (ख) अधिकृत प्रतिनिधियों का विवरण जहां उपलब्ध है	वेबलिक: https://ibbi.gov.in/en/home/downloads भौतिक पता: लागू नहीं

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कंपनी विधि न्यायाधिकरण ने दिनांक 17/11/2025 को नारायणी पैकेजिंग प्राइवेट लिमिटेड के निगमित दिवाला समाधान की प्रक्रिया आरम्भ करने का आदेश दिया है।

नारायणी पैकेजिंग प्राइवेट लिमिटेड के ऋणदाताओं को एतद्वारा अंतरिम प्रस्ताव पेशेवर के पास प्रविष्टि सं. 10 में उल्लिखित पते पर दिनांक 01/12/2025 को अथवा उससे पहले अपने साक्ष्य के साथ अपने दावे जमा करने को कहा जाता है।

वित्तीय ऋणदाताओं को साक्ष्य के साथ अपने दावे सिर्फ इलेक्ट्रॉनिक तरीके से जमा करना होगा। अन्य सभी ऋणदातागण साक्ष्य के साथ अपने दावे व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं।

प्रविष्टि सं. 12 के तहत सूचीबद्ध एक श्रेणी से संबंधित वित्तीय ऋणदाता को प्रपत्र सीए में [विशिष्ट श्रेणी] अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन दिवालिया पेशेवरों में से अधिकृत प्रतिनिधि के संबंध में अपनी पसंद का उल्लेख करना होगा।

दावों के गलत रहने पर अथवा झूठे साक्ष्य जमा करने पर जुर्माना लगाया जाएगा।

राजनंदन कुमार

आईआरपी - नारायणी पैकेजिंग प्राइवेट लिमिटेड

तारीख: 20/11/2025

आईबीबीआई पंजीकरण सं.: IBBI/IPA-001/IP-P-02721/2022-2023/14161

स्थान: कोलकाता

एएफए सं.: एए1/14161/02/311225/107483 दिनांक 31/12/2025 तक वैध

प्रकाशन का 70वां वर्ष

एक अखबार संपूर्ण बिहार

५॥ श्री हरि ॥५

सन्मार्ग

मूल्य ₹ 3.00

नमोऽस्तु रामाय सलक्ष्मणाय देव्यै च तस्यै जनकालम्जायै नमोऽस्तुरुद्रेन्द्रयमानिलेभ्यो नमोऽस्तुचन्द्रार्कमरुद्गणभ्यः



पटना, शुक्रेवार 21 नवंबर 2025

वर्ष : 20 | अंक : 302 | पृष्ठ : 12

Website : www.pnmedia.in | E-mail : www.sanmargbharnews@gmail.com

शिकायत या सुझाव के लिए directorsanmarg@gmail.com पर मेल करें

प्रपत्र ए

सार्वजनिक घोषणा

(भारतीय दिवाला एवं ऋण शोधन अक्षमता बोर्ड (निगमित व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अधीन)

नारायणी पैकेजिंग प्राइवेट लिमिटेड के ऋणदाताओं के ध्यानार्थ हेतु

प्रासंगिक विवरण

1	निगमित कर्जदार का नाम	नारायणी पैकेजिंग प्राइवेट लिमिटेड
2	निगमित कर्जदार के गठन की तिथि	06/08/2010
3	प्राधिकारी जिनके अधीन निगमित कर्जदार का गठन/पंजीयन किया गया है	आरओसी - पटना
4	निगमित कर्जदार का कॉरपोरेट आईडेंटिटी सं./लिमिटेड लॉयब्लिटी आईडेंटिफिकेशन सं.	U21029BR2010PTC015937
5	निगमित कर्जदार के पंजीकृत कार्यालय तथा मूल कार्यालय (यदि कोई है) का पता	मिर्चाई गली चौक, पटना सिटी, बिहार, भारत, 800008
6	निगमित कर्जदार के संबंध में दिवालिया आरम्भ होने की तारीख	17/11/2025
7	दिवालिया समाधान की प्रक्रिया बंद करने की अनुमानित तारीख	16/05/2026
8	अंतरिम समाधान पेशेवर के रूप में कार्यरत दिवालिया पेशेवर का नाम तथा पंजीयन संख्या	राजनंदन कुमार आईबीबीआई पंजी. सं.: IBBI/IPA-001/IP-P-02721/2022-2023/ 14161
9	बोर्ड के साथ यथा पंजीकृत अंतरिम समाधान पेशेवर का पता एवं ईमेल	शिबानी कॉम्प्लेक्स, 47सी, पोटरी रोड, कोलकाता-700015 ईमेल: rnk_sa2004@yahoo.co.in
10	अंतरिम समाधान पेशेवर के साथ पत्राचार हेतु प्रयोग किया जाने वाला पता एवं ईमेल	शिबानी कॉम्प्लेक्स, 47सी, पोटरी रोड, कोलकाता-700015 ईमेल: cirp.narayani@gmail.com
11	दावा जमा करने अंतिम तिथि	01/12/2025
12	अंतरिम समाधान पेशेवर द्वारा निर्धारित धारा 21 की उप-धारा (6ए) के अनुच्छेद (बी) के अधीन ऋणदाताओं की श्रेणियां, यदि कोई है	लागू नहीं
13	एक श्रेणी में ऋणदाताओं के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु चिन्हित दिवाला पेशेवरों का नाम (प्रत्येक श्रेणी के लिए तीन नाम)	1. लागू नहीं 2. लागू नहीं 3. लागू नहीं
14	(क) प्रासंगिक प्रपत्र तथा (ख) अधिकृत प्रतिनिधियों का विवरण जहां उपलब्ध है	वेबलिक: https://ibbi.gov.in/en/home/downloads भौतिक पता: लागू नहीं

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कंपनी विधि न्यायाधिकरण ने दिनांक 17/11/2025 को नारायणी पैकेजिंग प्राइवेट लिमिटेड के निगमित दिवाला समाधान की प्रक्रिया आरम्भ करने का आदेश दिया है।

नारायणी पैकेजिंग प्राइवेट लिमिटेड के ऋणदाताओं को एतद्वारा अंतरिम प्रस्ताव पेशेवर के पास प्रविष्टि सं. 10 में उल्लिखित पते पर दिनांक 01/12/2025 को अथवा उससे पहले अपने साक्ष्य के साथ अपने दावे जमा करने को कहा जाता है।

वित्तीय ऋणदाताओं को साक्ष्य के साथ अपने दावे सिर्फ इलेक्ट्रॉनिक तरीके से जमा करना होगा। अन्य सभी ऋणदातागण साक्ष्य के साथ अपने दावे व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं।

प्रविष्टि सं. 12 के तहत सूचीबद्ध एक श्रेणी से संबंधित वित्तीय ऋणदाता को प्रपत्र सीए में [विशिष्ट श्रेणी] अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन दिवालिया पेशेवरों में से अधिकृत प्रतिनिधि के संबंध में अपनी पसंद का उल्लेख करना होगा।

दावों के गलत रहने पर अथवा झूठे साक्ष्य जमा करने पर जुर्माना लगाया जाएगा।

राजनंदन कुमार

आईआरपी - नारायणी पैकेजिंग प्राइवेट लिमिटेड

तारीख: 20/11/2025

आईबीबीआई पंजीकरण सं.: IBBI/IPA-001/IP-P-02721/2022-2023/14161

स्थान: कोलकाता

एएफए सं.: एए1/14161/02/311225/107483 दिनांक 31/12/2025 तक वैध

Rs. 3

PATNA

FRIDAY, 21 NOVEMBER, 2025

PG-12, YEAR—11, ISSUE—351

(RNI NO: BIHENG / 2014 / 59124)

Morning India

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF NARAYANI PACKAGING PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	NARAYANI PACKAGING PRIVATE LIMITED
2. Date of incorporation of corporate debtor	06/08/2010
3. Authority under which corporate debtor is incorporated / registered	ROC - Patna
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21029BR2010PTC015937
5. Address of the registered office and principal office (if any) of corporate debtor	Mirchai Gali Chowk, Patna City, Bihar, India, 800008
6. Insolvency commencement date in respect of corporate debtor	17/11/2025
7. Estimated date of closure of insolvency resolution process	16/05/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rajnandan Kumar IBBI Regn No.: IBBI/PA-001/IP-P-02721/2022-2023/14161
9. Address and e-mail of the interim resolution professional, as registered with the Board	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: rnk_sa2004@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Shibani Complex, 47C, Pottery Road, Kolkata-700015 Email: cirp.narayani@gmail.com
11. Last date for submission of claims	01/12/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Narayani Packaging Private Limited on 17/11/2025.</p> <p>The creditors of Narayani Packaging Private Limited, are hereby called upon to submit their claims with proof on or before 01/12/2025 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Rajnandan Kumar IRP - Narayani Packaging Private Limited</p> <p>Date: 20/11/2025 Place: Kolkata</p> <p style="text-align: right;">IBBI Regn No.: IBBI/PA-001/IP-P-02721/2022-2023/14161 AFA No.: AA1/14161/02/311225/107483 Valid till 31/12/2025</p>	